

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 103
(IB)-89(ND)2018
IA-1780/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.04.2022

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

None

ORDER

IA-1780/2022- It is the 7th Progress Report submitted by the Liquidator. The same is taken on record subject to all just exceptions.

With this, the present IA stands closed.


**(L. N. GUPTA)
MEMBER (T)**


**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**